NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 67/(MAH)/2016 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2016

NAME OF THE PARTIES:

M/s. Man Industries (India) Ltd.

V/s.

M/s. Man Industries (India) Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Mr. Harioh Pandya,
Mr. Rajmani Varme,
Mr. Reimani Varme,
Mr. Reimani Varme,
Mr. Proteck Sokseria

Vb Kanga & Company
Respondent No. 9

3) Mr Vishal Maheshwari
Mr. 2aibaa Thingna
Vb Khaitan Legal Associates

Respondent No. 8

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Order

C.P No. 67/397-398/NCLT/MB/MAH/2016

- 1. Both the parties are present.
- 2. At request of the parties, list this matter on 19.10.2016.

sd/-

M. K. SHRAWAT Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)

Dated: 30th August, 2016.